Declaration of Assets and Liabilities

1, Mahendea peasad pandit, Assistant
1, Mahendea peasad pandit, Assistant
1, Mahendea peasad pandit, Son/dayghter/yelfe or Late Ram Lykhan Pandit
1, Mahendea peasad pandit, Assistant State
1, Mahendea peasad pandit, Assistant
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give herein below the details of the assets (immovable, movable, bank balance, etc.) of

"Myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

give Sr.	Description	Self	Spouse	La santosh Kumag Dependant-1	Dependant-2	Dependant-3
(i)	Cash	0 -	Name(S)	Name	Name	Etc. Name
100		2,00,000	35,000+	20,000/-	10,000/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Sahasea 40.000/- 17.D.	Postossica 50,000/-	2	S.B.I. 30,000/- FD.	_
(iii)	Bonds, Debentures and Shares in companies		-	in the second	· —	_
(iv	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	14-412/- Yearly	-	14945/- Yendy	_	1
(v)	Motor Vehicles (details of make, etc.)			_	_	_
(vi	details of weight and value)	20 gr. gold Jewell-	2092, gold Jewelle 80,000/-	y –	-	-
(vii) Other assets, such as values of claims /	-	above -3	-	_	_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Mahendara prused panolil, presistant. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		_		. –	_
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-		-	-	_
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	- AboV	Khata No-93 Plot No. 1363 Kath	-	-	-
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	_		_
(v)	Others (such as interest in property)	٠	1-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	-	-

Mahander Reas and Perrall,

	dealing with telephones	
	(e) dues to departments	
	dealing with government	
	transport (including	
	aircraft and helicopters)	
	(f) Other dues, If any	
(b)	(i) Income Tax including	
	surcharge [Also indicate	[2018] [2018] [2019] [2019] [2019] [2019] [2019] [2019] [2019] [2019] [2019] [2019] [2019] [2019] [2019] [2019]
	the assessment year upto	0 42571/
	which Income Tax Return	
	filed. Give also Permanen	
	Account Number (PAN)]	11001110011
	(ii) Wealth Tax [Also	
	Indicate the assessment	
	year upto which Wealth	
	Tax return filed.]	
	(iii) Sales Tax [Only in	
	case of proprietary	
	business]	
	(iv) Property Tax	
-	(IV) Property Tax	
c.	Personal Detail	
Accept		
GPF/S	OPF/PRAN No. :-	1127
Gend	er :- 📝	The state of the s
Gend	er :- [<u>N</u>	
	er :- N	(M/F)
	1 4 4	
Gend Date	1 4 4	(M/F)
	1 4 4	(M/F)
Date	1 4 4	(M/F) 2 0 9 1 9 7 0 (DD/MM/YYY)
Date	of Birth :- 1	(M/F) 2 0 9 1 9 7 0 (DD/MM/YYY)
Date Class	of Birth :- 1	(M/F) 2 0 9 1 9 7 0 (DD/MM/YYY) B (A/B/C)
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Date Class	of Birth :- 1	(M/F) 2 0 9 1 9 7 0 (DD/MM/YYY) B (A/B/C) B · S · S · I Name e.g. B.A.SBihar Administrative Service,
Date Class	of Birth :- 1	(M/F) 2 0 9 1 9 7 0 (DD/MM/YYY) B (A/B/C) B·S·S.
Date Class Cadro	of Birth :- 1 /Group :- [- (Full B.S	(M/F) 2 0 9 1 9 7 0 (DD/MM/YYY) B (A/B/C) B S S S . Name e.g. B.A.SBihar Administrative Service, S.S Bihar Secretariat Service etc.)
Date Class Cadro	of Birth :- 1	(M/F) 2 0 9 1 9 7 0 (DD/MM/YYY) B (A/B/C) B · S · S · I Name e.g. B.A.SBihar Administrative Service,
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Date Class Cadre Home	of Birth :- 1 /Group :- [(Full B.S.) District :- [I hereby declare that wiedge and belief.	(M/F) 2 0 9 1 9 7 0 (DD/MM/YYY) B. S. S. B. S. S. Name e.g. B.A.SBihar Administrative Service, S.SBihar Secretariat Service etc.) Palag t the above details are true to the best of my Signature Mahendra Prasad Pandit Name of Employee: Silvar Vidhan Sabha Secretariat Dra
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Note:

(d) dues to departments

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.